

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No.: 20/HCS

Dated.: 31.08.2021

**NOTIFICATION**

Consequent upon the elevation of Hon'ble Mr. Justice Jitendra Kumar Maheshwari, Chief Justice, High Court of Sikkim as Judge of the Supreme Court of India on 31.08.2021, Hon'ble Mrs. Justice Meenakshi Madan Rai, senior-most Judge, High Court of Sikkim has assumed charge to perform the duties of the Office of the Chief Justice, High Court of Sikkim with effect from 31<sup>st</sup> August, 2021, pursuant to Notification No. K- 11019/04/2021-US.I dated 27<sup>th</sup> August, 2021 issued by the Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/-  
**REGISTRAR**


Memo No.: V (9) Confdl/HCS/ 3542 - 605

Dated: 31.08.2021

Copy to:-

1. Mr. Rajinder Kashyap, Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110 011.
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Sikkim.
4. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Secretary to Hon'ble the Chief Minister of Sikkim, Gangtok.
7. Secretary General, Supreme Court of India, New Delhi- 110 201.
8. Registrar Generals of all the High Courts of India.
9. Chief Secretary, Government of Sikkim, Gangtok.
10. Principal Secretary, Home Department, Government of Sikkim, Gangtok.

11. District & Sessions Judge, West Sikkim at Gyalshing.
12. District & Sessions Judge, North Sikkim at Mangan.
13. District & Sessions Judge, East Sikkim at Gangtok
14. District & Sessions Judge, South Sikkim at Namchi.
15. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
16. District & Sessions Judge (Spl. Div.-I) and (Spl. Div -II) I/C at Gangtok.
17. Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
18. Director, Sikkim Judicial Academy, Gangtok.
19. Additional Director, Sikkim Judicial Academy, Gangtok.
20. Chief Judicial Magistrate-cum- Civil Judge, East Sikkim at Gangtok
21. Chief Judicial Magistrate-cum- Civil Judge, West Sikkim at Gyalshing.
22. Chief Judicial Magistrate-cum- Civil Judge, South Sikkim at Namchi.
23. Chief Judicial Magistrate-cum- Civil Judge, North Sikkim I/C at Mangan
24. Sr. Civil Judge-cum- Judicial Magistrate, North Sikkim at Mangan and Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim.
25. Sr. Civil Judge-cum- Judicial Magistrate, South Sikkim at Namchi and Civil Judge-cum-Judicial Magistrate, Yangyang Sub-Division I/C, South Sikkim.
26. Civil Judge-cum- Judicial Magistrate, East Sikkim at Gangtok and Civil Judge-cum-Judicial Magistrate, Rangpo & Rongli Sub-Division I/C, East Sikkim.
27. Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim.
28. Civil Judge-cum- Judicial Magistrate, West Sikkim at Gyalshing.
29. Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division South Sikkim.
30. Project Consultant, NALSA, Sikkim State Legal Services Authority, Development Area, Gangtok.
31. Accountant General, Lekha Pariksha Bhawan, Deorali, Gangtok.
32. Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
33. Gazette Section for publication in Government Gazette.
34. All the Section In- Charge, High Court of Sikkim, Gangtok.
35. Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the official website.
36. Personal file,
37. Guard file &
38. File.

 31/8/2021

**DEPUTY REGISTRAR (ESTT.)**